

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 259 OF 2017

&

IA NO. 1006 OF 2018

Dated : 14th August, 2019

In the matter of:

M/s. Gama Infraprop Pvt. Ltd.

...

Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission & Anr. ...

Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **25.09.2019.**

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Court Master